

ITEM NO.117

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DARBARI

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Akshay Amritanshu, AOR
Ms. Drishti Rawal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned counsel for the appellant/State, list
after eight weeks.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
ASSISTANT REGISTRAR